

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE T.V.ANILKUMAR

FRIDAY, THE 17TH DAY OF APRIL, 2020 /28TH CHAITHRA, 1942

Bail Appl.No.2259 of 2020

CRIME NO 31/2020 OF KANNUR TOWN POLICE STATION,
KANNUR DISTRICT

PETITIONER/ACCUSED:

SHRI. LAJITH @ DOODU,
S/O SREEJITH, AGED 23 YEARS,
N.G.O QUARTERS, NEAR SUB JAIL,
KANNUR 670 001.

BY ADV.RAJESH SUKUMARAN

RESPONDENTS/STATE:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.
2. THE STATION HOUSE OFFICER,
KANNUR TOWN POLICE STATION,
KANNUR- 670 001.

BY PUBLIC PROSECUTOR SRI. RAMESH CHAND

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION
ON 17.04.2020, THE COURT ON THE SAME DAY PASSED THE
FOLLOWING:

B.A.No.2259 of 2020

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Dated this the 17th day of April, 2020

O R D E R

Post on 28.04.2020.

T.V.ANILKUMAR
JUDGE

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